

Statement-III*Details of routes connecting under RCS scheme in Andhra Pradesh*

Operator	RCS Routes	Status
Alliance Air	Hyderabad-Kolhapur-Bangalore	Operational
	Bangalore-Kolhapur -Hyderabad	Operational
	Hyderabad-Nashik-Ahmedabad	Operational
	Ahmedabad-Nashik-Hyderabad	Operational
	Hyderabad-Nashik-Hyderabad	Operational
Air Odisha	JagdalpurVizag	Suspended by Airline
	Vizag-Jagdalpur	Suspended by Airline
SpiceJet	Hyderabad-Puducherry	Operational
	Puducherry- Hyderabad	Operational
	Hyderabad - Hubli	Operational
	Hubli - Hyderabad	Operational
Trujet	Hyderabad-Cuddapah-Hyderabad	Operational
	Hyderabad-Nanded-Hyderabad	Operational
	Hyderabad-Vidyanagar-Hyderabad	Operational
	Chennai-Cuddapah-Chennai	Operational
	Vijaywada-Cuddapah-Vijaywada	Operational
Star Air	Hubli-Tirupati	Operational
	Tirupati-Hubli	Operational

Low cost air services by private aviation companies

†297. SHRI PRABHAT JHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of new airports planned to be brought into operation under the 3 Regional Connectivity Scheme-UDAN and the number of airports ready to be 3 operationalised among those and whether any time limit has been set to make all 3 new airports operationalised;

†Original notice of the question was received in Hindi.

(b) whether any policy has been formulated under the Regional Connectivity Scheme-UDAN in relation to providing passenger air services at low cost by private aviation companies; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Under the Regional Connectivity Scheme (RCS)-UDAN (Ude Desh ka Aam Nagrik), 85 RCS Airports including 6 waterdromes have been awarded. 23 Unserved airports and 15 Underserved airports have been operationalised under RCS-UDAN version 1 and 2. RCS version 3 has been recently awarded.

(b) and (c) Government of India has launched Regional Connectivity Scheme RCS-UDAN for stimulating regional connectivity by making flying accessible and affordable for the masses. Under the RCS Scheme, a Selected Airline Operator (SAO) is required to provide fifty percent (50%) of RCS flight Capacity as RCS Seats:

- (i) provided that where fifty percent (50 %) of RCS Flight Capacity exceeds forty (40) passenger seats, the RCS Seats shall be capped at forty(40) passenger seats;
- (ii) provided further that where fifty percent (50%) of RCS Flight Capacity is less than nine (9) passenger seats, the minimum number of RCS Seats shall not be less than (9);
- (iii) SAO can sell the balance fifty percent (50%) passenger seats at market value.

Policy for flying drones

298. SHRI MAJEED MEMON: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Ministry has pushed back the date to April, 2019 for individuals and companies who can fly drones;

(b) how long would it take the national Unmanned Traffic Management (UTM) portal to implement a No Permission, No Takeoff (NPNT) policy before the drones can fly; and

(c) how Government plans to integrate the UTM with defence and civilian Air Traffic Controls (ATCs) to ensure that drones remain on the approved flight paths?